

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 05/73(4)/Chd/2017

Smt. Navneet Kaur

...Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.


...Respondents.

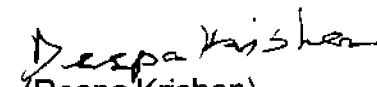
Present: Mr. Ashok Sachdeva, Authorised Representative
on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Mr. Satya Pal Singh for Registrar of Companies.

Same order as in CP No.07/73(4)/Chd/2017. Copy of the order be
enclosed.


(Justice R P Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 31, 2017

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